



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,2nd February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WA/268/2022 CAVT. NO.07672/022, PART-HEARD, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3161/2022 <b>in</b> WA/268/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
2	WA/269/2022  CAVT. NO. 07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> WA/270/2022  CAVT. NO. 07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> WA/271/2022  CAVT. NO. 07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> WA/272/2022  CAVT. NO. 07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
6	WP(C)/2763/2019 FIXED	BHUPEN CH SUT AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.

	<b>WITH</b> I.A.(Civil)/947/2018 <b>in</b> WP(C)/2763/2019	GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU
7	<b>WITH</b> WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
8	<b>WITH</b> I.A.(Civil)/3754/2018 <b>in</b> WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
8	WA/140/2022 FIXED	UBC/75 NARENDRA NATH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM
9	WA/311/2022 FIXED	SAMBHARU ROY @ SAMBARU ROY. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH	SC, AG SC, PWD SC, FINANCE
<b>ORDERS</b>				
10	Cont.Cas(C)/350/2016 FIXED	PROMOTION AND ADVANCEMENT OF JUSTICE, HARMONY AND RIGHTS OF ADIVASISPJHRA AND ANR <b>Versus</b> V.K. PIPERSENIA and 6 ORS	MR.A DHAR MS.D GHOSH MS.N DEKA	MR.G KHANDELIAR-3
11	WA/34/2017 FIXED	MONSER ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM and 11 ORS	MR.A TALUKDAR MR.D K SARMAH MR.H BORA	GA, ASSAM MR.A OZAH(R-6) MRS.M A OZAH-6 SC, ELEMENTARY EDUCATION MS.J RAJBONGSHI(R-6)
12	WA/23/2018 FIXED, WITH WP(C)/338/2012 (D/O)	MOHINI GOHAIN BARUAH and ANR <b>Versus</b> DHEBAR GOHAIN BARUAH and 5 ORS	MR. D DAS SR. ADV MR. H RAHMAN MR. B J GHOSH MR. R DE R SARMAH	MR C BARUAH MR Z MUKIT MR. A SATTAR MR. B BARUAH MS. S G BARUAH MR H K BARUAH
13	I.A.(Civil)/602/2020 FIXED <b>in</b> WA/2409/2020	SMTI. MADHU SURANA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MS. M DEV MRS. A BASUMATARY MS.P DEB MS.N DEB	GA, ASSAM MR B C TALUKDAR MR. S KATAKI MR. R K TALUKDAR (R8) MS. R DUTTA MR K TALUKDAR
	<b>WITH</b> WA/2409/2020 (Filing Number)	SMTI MADHU SURANA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 17 ORS		
14	Cont.Cas(C)/475/2021 FIXED	BAKUL MALAKAR <b>Versus</b> MANISH THAKUR, IAS AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. D SAIKIA (R-1) MR. B GOGOI (R-1) MR P NAYAK (R-1) MR A CHALIHA (R-1)
15	<b>WITH</b> Cont.Cas(C)/347/2021	SABIR AHMED BARBHUIYA <b>Versus</b> MANISH THAKUR, IAS AND ANR	MR. S B LASKAR MR. H A LASKAR	
16	Mat.App./31/2022 FIXED, WITH LCR	SANKAR BISWAS <b>Versus</b> PUSPA PAUL	MR. C BORUAH MR. DITUL DAS MR. R BORO	MR B SHARMA
17	I.A.(Civil)/2723/2022 FIXED <b>in</b> WA/10106/2022	SANJIB BORAH @ SANJIB BORA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. D BANERJEE	GA, ASSAM SC, PWD
	<b>WITH</b> WA/10106/2022 (Filing Number)	SANJIB BORAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS. B	MR. D BANERJEE	

18	I.A.(Civil)/3086/2022 FIXED in WA/293/2022 <b>WITH</b> WA/293/2022	PARTHA SARATHI ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, AFDC
		PARTHA SARATHI ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, AFDC
		<b>HEARING</b>		
19	CrI.A./238/2017  <b>WITH</b> I.A.(CrI.)/323/2021 in CrI.A./238/2017  <b>WITH</b>	SRI MOHET HOJAI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY  MOHET HOJAI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.S ALI  MR. B PRASAD	SC, NIA  SC, NIA
20	CrI.A./205/2017  <b>WITH</b>	SRI JAYANTA KUMAR GHOSH <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.A CHOUDHURY MR.N SARKAR MS.B CHOWDHURY	SC, NIA
21	CrI.A./206/2017  <b>WITH</b>	SRI SANDIP KUMAR GHOSH <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. N N B CHOUDHURY MR. A CHOWDHURY MR. D CHOWDHURY MS. B CHOWDHURY	SC, NIA
22	CrI.A./233/2017  <b>WITH</b>	SRI REDAUL HUSSAIN KHAN <b>Versus</b> THE NATIONAL INVESTIGATING AGENCY	MR.B PRASAD MR.N D BHUYAN MR.Z ALAM MR.S U AHMED	SC, NIA
23	CrI.A./237/2017  <b>WITH</b>	SRI PHOJENDRA HOJAI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.S K JAIN MR.S ALI MR.I H HAU	SC, NIA
24	CrI.A./256/2017  <b>WITH</b>	SRI AHSHRINGDAW WARISA <b>Versus</b> THE NATIONAL INVESTIGATING AGENCY and ANR	MS B DEVI MR. M RAHMAN MR. B PRASAD MR. K K KALITA MR S BORGHAIN MS. D PHUKAN MR. G GORLOSA MR. F ABDULLAH MR. B R DAS MR. M BORGHAIN	SC, NIA
25	CrI.A./257/2017  <b>WITH</b>	SRI JIBANGSHU PAUL <b>Versus</b> NATIONAL INVESTIGATING AGENCY	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	SC, NIA
26	CrI.A./259/2017  <b>WITH</b>	SRI NIRANJAN HOJAI <b>Versus</b> NATIONAL INVESTIGATION AGENCY AND ANR	MR.N DUTTA(Sr, Adv.) MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	SC, NIA
27	CrI.A./261/2017  <b>WITH</b>	SRI JEWEL GARLOSA @ MIHIR BARMAN @ DEBOJIT SINGHA <b>Versus</b> THE NATIONAL INVESTIGATING AGENCY and ANR	MR.M RAHMAN MRS BORGHAIN MS.D PHUKAN MR.G GORLOSA MR. B DEV MR.M BORGHAIN	SC, NIA
28	CrI.A./262/2017  <b>WITH</b>	SRI DEBASHISH BHATTACHARJEE @ BAPPI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.N N B CHOUDHURY MR.A CHOWDHURY MS.B CHOWDHURY	SC, NIA

29	<b>WITH</b> Crl.A./286/2017	SRI BABUL KAMPRAI <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MRM HALOI MS.M DEVI MS.R BEGUM MR.P KAKATI	SC, NIA
30	<b>WITH</b> Crl.A./290/2017	VANLALCHHANA <b>Versus</b> NATIONAL INVESTIGATION AGENCY NIA	MR.Z KAMAR MR.D TALUKDAR MR.P CHOUDHURY MS.N MISHRA MR.R MEDHI	SC, NIA
31	<b>WITH</b> Crl.A./305/2017	SRI GOLON DAULAGOPU <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MR. P KATAKI MR M HALOI MS.M DEVI MS. R BEGUM	SC, NIA
32	WA/113/2021 FIXED	SUMAN DEY <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	MR P K KALITA MR. K R BOROOAH SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
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14)	MR I HASSAN	02-02-2023	To	10-02-2023
15)	MR. A GANGULY	01-02-2023	To	17-02-2023
16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
17)	MR D K DAS	02-02-2023	To	02-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,2nd February 2023]**

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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/383/2022	REGIMA KHATUN <b>Versus</b> KAMAL KUMAR BAISHYA, ACS AND 2 ORS.	MS. S MEDHI MS. A GOGOI	
2	Cont.Cas(C)/395/2022	PIR MOHAMMAD CHOUDHURY <b>Versus</b> KAMAL KUMAR BAISHYA AND 2 ORS. (D)	MS. S MEDHI	
3	Cont.Cas(C)/651/2022	SIDDIQUE ZAKIRUZ ZAMAN <b>Versus</b> SHADULLA KHAN, AES	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, SEC. EDU.
4	Cont.Cas(C)/690/2022	TARUN CHANDRA CHUTIA <b>Versus</b> SURANJANA SENAPATI	MR. P. SINGHA MR P H KONWAR	SC, ELEM. EDU MR B KAUSHIK SC, SSA
5	Cont.Cas(C)/712/2022 FIXED	JONESWARI ME SCHOOL <b>Versus</b> SURANJANA SENAPATI AND ANR	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU MR B KAUSHIK
6	Cont.Cas(C)/724/2022 FIXED	MANJU DEVI <b>Versus</b> P JIDUNG	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, SEC. EDU. MR S M T CHISTIE
7	Cont.Cas(C)/728/2022 FIXED	CHANDRA MOHAN BARMAN <b>Versus</b> BIJOYA CHOUDHURY	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, ELEM. EDU
8	Cont.Cas(C)/739/2022	UPJAN BEWA @ RUPJAN BEWA <b>Versus</b> DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
9	Cont.Cas(C)/740/2022	DEBO MALI <b>Versus</b> KURTHI JALLI AND ANR	MS. R KALITA MS N BORDOLOI	
10	Cont.Cas(C)/762/2022	ISMAIL ALI MAZUMDER <b>Versus</b> ALOK KUMAR AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	
11	Cont.Cas(C)/4/2023 FIXED	ABUL KALAM AZAD <b>Versus</b> DR. BIJOYA CHOUDHURY, IAS AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. MR U SARMA
12	Cont.Cas(C)/9/2023 WITH WP(C)/4092/2021, WP(C)/7912/2015 (D/O)	DILIP DAS <b>Versus</b> MUKESH CHANDRA SAHU AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D NATH (r-2) MR D KALITA (r-2)

13	Cont.Cas(C)/32/2023	MASUMA AHMED <b>Versus</b> SURANJANA SENAPATI	MR. M R KHANDAKAR	SC, ELEM. EDU
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
14	I.A.(Civil)/147/2023 in Cont.Cas(C)/171/2018	PRANITA DEKA <b>Versus</b> BHABESH DEKA AND ANR.	MR A ALI	
	<b>WITH</b> Cont.Cas(C)/171/2018	PRANITA DEKA <b>Versus</b> BHABESH DEKA	MR A ALI MS. M KHATUN	MR. U K NAIR MR. S P BHATTACHARJEE MR. A CHETRY MR. M P SARMA
<b>ADMISSION</b>				
15	Arb.P./25/2022	M/S HCC DSD VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR H GUPTA SC, RAILWAY
16	Arb.P./28/2022	PRADIP CHOUDHURY <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.
<b>ORDERS</b>				
17	Arb.P./25/2021	M/S B N SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
18	Review.Pet./154/2022 WITH WP(C)/5042/2018 (D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> ARUN CHANDRA SAIKIA .	MR. N J KHATANIAR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR
19	I.A.(Civil)/66/2023 WITH Arb.P./11/2022 (D/O) in Arb.P./11/2022	MANI SHANKAR DAS, <b>Versus</b> DEBABRATA BORDOLOI ,	MR. SAILENDRA DEKA MS. J BORO	MR P J DUTTA

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15)	MR. A GANGULY	01-02-2023	To	17-02-2023
16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
17)	MR D K DAS	02-02-2023	To	02-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,2nd February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2780/2022 FIXED	JYOTI PRASAD CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
2	WP(C)/3923/2022	RANJAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
3	WP(C)/4293/2022	MADHURJYA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
4	WP(C)/4492/2022	ANJAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
5	WP(C)/4517/2022	KAMAL GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
6	WP(C)/5756/2022 FIXED	HOWLY SENIOR SECONDARY SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
	<b>WITH</b>			
7	WP(C)/5782/2022	NAVASAKTI SENIOR SECONDARY SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	SC, EDU
	<b>WITH</b>			
8	WP(C)/8222/2022 FIXED	DR. AKRAM CHANDRAJIT SINGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HIGHER EDU
	<b>WITH</b>			
9	WP(C)/8337/2022 FIXED	LAXMI NARAYAN SETHI <b>Versus</b> THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY

10	WP(C)/333/2023 FIXED	PRANJAL PRATIM MILI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
11	WP(C)/398/2023 FIXED	THE SURAKHYA SAMITI, DR J K SAIKIA HOMEOPATHIC MEDICAL COLLEGE, JORHAT AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG	DY.S.G.I. SC, HEALTH
12	WP(C)/519/2023 B/O	MINTU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N SARMA MR. A CHAMUAH	SC, HIGHER EDU
<b><u>ADMISSION</u></b>				
13	WP(C)/1084/2018 FIXED	PARAN CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, SEC. EDU. MR. R MAZUMDAR, SC, Sec. Edu. MR B SINHA MR. A NATH MR. M GOGOI
<b>WITH</b>				
I.A.(Civil)/3378/2018 in WP(C)/1084/2018		SATYAJIT BORA <b>Versus</b> PARAN CHANDRA DEKA AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH	MS. S G BARUAH MR. B BORGHAIN
14	WP(C)/6761/2021 FIXED	ASHOK KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. S HAZARIKA (r-5) MR S SARMAH (r-5)
<b>WITH</b>				
15	WP(C)/3292/2021	SCHOOL MANAGING AND DEVELOPMENT COMMITTEE OF GASHBARI HIGH SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM 3 ORS	MR D DEKA MR. S HAZARIKA	MR. A K DUTTA (R-4) MR. B PURKAYASTHA (R-4) SC, EDU
16	WP(C)/2246/2022 B/O	MOZIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU
17	WP(C)/2329/2022 FIXED	PHANI RAM KUMAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, RMSA SC, RMSA GA, ASSAM SC, SSA SC, FINANCE
<b><u>ORDERS</u></b>				
18	Review.Pet./78/2022 B/O, WITH WP(C)/1052/2022 (D/O)	PRADIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR D KALITA	GA, ASSAM
<b><u>HEARING</u></b>				
19	WP(C)/127/2016 FIXED	CHANDRA KANTA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	GA, ASSAM SC, APSC SC, FINANCE SC, HIGHER EDUCATION SC, PERSONNEL DEPT.
20	WP(C)/5250/2017 CAVT. NO.104, 1106, 1109, 1110, 1130, 1139 , 125/3/17 FIXED, WITH AFFIDAVIT	SEKHAR RANJAN NATH and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 152 ORS.	MR.S D PURAKAYATHA MR.U CHOUDHURY	GA, ASSAM MS. M DEV MR. A K DUTTA MR.B PURKAYASTHA SC, ELEMENTARY EDUCATION MRS. A BASUMATARY MR.S SUTRADHAR MS. N DEB MS. P DEB



21 WITH  
WP(C)/5219/2018

KESHAB DIKSHIT AND 4 ORS.  
**Versus**  
THE STATE OF ASSAM AND 51 ORS.

MR. K N CHOUDHURY  
MR. S D PURKAYASTHA  
MS. R DEKA  
MR. D J DAS

SC, ELEM. EDU  
MR. R P KAKOTI (R20, R39)  
MR. T J MAHANTA  
GA, ASSAM  
MR. A K DUTTA (R20, R39)  
MR. A K DUTTA (R20, R39)  
MR. L R MAZUMDER (R21,  
R27)  
MR. B PURKAYASTHA (R20,  
R39)  
MR. B PURKAYASTHA (R20,  
R39)  
MR. A Z AHMED (R21, R27)

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
9)	MR. M R SODIAL	31-01-2023	To	10-02-2023
10)	MR. I ALAM	01-02-2023	To	08-02-2023
11)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
12)	MR. A I ALI	01-02-2023	To	03-02-2023
13)	MR. B BARMAN	23-02-2023	To	28-02-2023
14)	MR I HASSAN	02-02-2023	To	10-02-2023
15)	MR. A GANGULY	01-02-2023	To	17-02-2023
16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
17)	MR D K DAS	02-02-2023	To	02-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,2nd February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/4246/2021 B/O	PROMUD BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR D BARMAN	SC, ELEM. EDU GA, ASSAM MD. M H CHOUDHURY (R-6) MRS. L N CHOUDHURY (R-6) MR. P BORDOLOI (r-6) MR. V ACHUMI (R-6) MR MONZUR K CHOUDHURY (R-6) MS M NIROLA (r-6) SC, SSA
<b>ORDERS</b>				
2	I.A.(Civil)/3482/2022 B/O, IN MACApp/509/2019 (D/O) in MACApp./509/2019  <b>WITH</b> I.A.(Civil)/3238/2022	MERINA KHANUM <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 7 ORS.  HAMIDUR RAHMAN <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 7 ORS.	MR. S ISLAM   MR. S ISLAM MR A HAWARI	MS. R D MOZUMDAR MR. K K BHATTA
<b>HEARING</b>				
3	WP(C)/8048/2017 PART HEARD  <b>WITH</b> I.A.(Civil)/1142/2021 in WP(C)/8048/2017	ON THE DEATH OF JATIN CHANDRA SHARMA HIS LEGAL HEIRS <b>Versus</b> OIL INDIA LTD. and 4 ORS.  JATIN CHANDRA SARMAH <b>Versus</b> OIL INDIA LTD. AND 3 ORS.	MR.K K MAHANTA MR.K SINGHA MS.R BORA  MR K K MAHANTA MR. K M MAHANTA	MR.S N SARMA MR.S CHOUDHURY SC, OIL  SC, OIL
4	WP(C)/6777/2015	DILIP CH. GOGOI and and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P K DAS	GA, ASSAM SC, HIGHER EDUCATION

5	WP(C)/7026/2018	SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
6	WP(C)/828/2022	PROMITA NARZARY AND 15 ORS. <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, BODOLAND UNIVERSITY SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
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14)	MR I HASSAN	02-02-2023	To	10-02-2023
15)	MR. A GANGULY	01-02-2023	To	17-02-2023
16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
17)	MR D K DAS	02-02-2023	To	02-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,2nd February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-III, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7659/2022 FIXED	MD. KUTIBUDDIN SK AND 4 ORS <b>Versus</b> THE DEPUTY COMMISSIONER, DHUBRI AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN MR. A DEWAN	GA, ASSAM SC, FINANCE
<b>ORDER (STAY VACATING)</b>				
2	I.A.(Civil)/16/2023 FIXED in WP(C)/7675/2022 <b>WITH</b> WP(C)/7675/2022	ABHILASHA SHARMA AND 160 ORS <b>Versus</b> KRISHANU JYOTI DEKA RAJA AND 24 ORS  KRISHANU KUMAR BHAGABATI AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 164 ORS	MR. P K GOSWAMI MR. B K DAS  MR. K N CHOUDHURY MR. R M DEKA MR. S I HUSSAIN MR. D J DAS N GAUTAM	MR. K N CHOUDHURY SC, APSC SC, A.H and V. DEPT.  MR. P K GOSWAMI (r-5 to 165) SC, APSC MR. B K DAS (r-5 to 165) MR B P BORAH (r-5 to 165) MR P J DUTTA (r-5 to 165) SC, A.H and V. DEPT.
	<b>WITH</b> I.A.(Civil)/3827/2022 in WP(C)/7675/2022	THE STATE OF ASSAM <b>Versus</b> KRISHANU KUMAR BHAGABATI AND 20 ORS	GA, ASSAM	MR. K N CHOUDHURY
<b>ADMISSION</b>				
3	WP(C)/3278/2019 FIXED	ROFI UZ ZAMAN AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, HEALTH
4	WP(C)/124/2020 FIXED	MD. INAMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA	MR. P N GOSWAMI, SC, FOREST DEPTT. SC, FOREST
5	WP(C)/2440/2020 FIXED	NAYAN JYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR D KALITA	GA, ASSAM SC, FOREST
6	WP(C)/4196/2021 FIXED	CHANDRA BHANU SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. P BARUAH	MR. B CHAKRAVARTY ASSTT.S.G.I.

7	WP(C)/4703/2021 FIXED	EX. FORCE NO.025090537 CONSTABLE/COOK MAJARUL ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MRS. R DEVI ASSTT.S.G.I.
8	WP(C)/4789/2021 FIXED	DIPU KUMAR DAS <b>Versus</b> THE UNION OF INDIA AND 9 ORS.		MR. K N CHOUDHURY (R-7,8,9,10 MR. N DEKA (r-2 to 6) MR. S S ROY (C.G.C.) MR. M GOGOI (r-2 to 6) MR. D J DAS (R-7,8,9,10 MR A R BAROOAH (r-2 to 6) N GAUTAM (R-7,8,9,10 ASSTT.S.G.I.
9	WP(C)/4817/2021 B/O	JITENDRA SHAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D N BHATTACHARYYA	GA, ASSAM SC, PWD
10	WP(C)/6817/2021 FIXED	MADHAB CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR H SHARMA	MR. K GOGOI ASSTT.S.G.I.
11	WP(C)/6138/2022 FIXED	CHAYANIKA PHUKAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	SC, P AND R.D. GA, ASSAM SC, APSC
<b>HEARING</b>				
12	WP(C)/541/2012	GAUTAM TALUKDAR <b>Versus</b> THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I.
13	WP(C)/6723/2013 WITH WA/293/1997(D/O), WA/527/1996(D/O), Civil Rule/1366/1994(D/O)	KUSHAL KOWAR DEKA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(-9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI
	<b>WITH</b> MC/78/1997 <b>in</b> WP(C)/6723/2013	L CHETIA <b>Versus</b> M SHARMA	MR. A BHAGAWATI MRS A HAZARIKA MR. SK MUKTAR	MR. PK ROY MR. GP BHOWMIK
14	<b>WITH</b> WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
15	<b>WITH</b> WP(C)/4942/2020 CAVT. NO. 05682/020,	ASHOK KR. DEV CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R GOSWAMI MS. R DEVI	MR. U K NAIR GA, ASSAM SC, APSC MR. A CHETRY MR. A BORO MS U SHARMA FOR CAVEATOR SC, PERSONAL DEPT.

16	<b>WITH</b> WP(C)/4948/2020	KUSHAL KOWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/92/2021 <b>in</b> WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
17	<b>WITH</b> WP(C)/1148/2021  CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI
18	WP(C)/6127/2019 FIXED	SKT KUMAR SHAW <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P BARUAH MR TAPAS DAS	MR. K K PARASAR ASSTT.S.G.I.
19	WP(C)/8755/2019 FIXED	GS 178624 N TURNER YASHWANT SINGH JAMWAL AND 40 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. P BARUAH MR TAPAS DAS	MR H GUPTA ASSTT.S.G.I.
20	WP(C)/4350/2020	CT/FITTER MUFIZ UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.
21	WP(C)/677/2021	SIKANDER ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MS. S KAKATI MR P BHARDWAJ MR. R BARTHAKUR	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MS. ANASUYA C

**STAY MATTERS**

22	WP(C)/2831/2021	BIPLAB KUMAR MEDHI AND 251 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
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8)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
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10)	MR. I ALAM	01-02-2023	To	08-02-2023
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15)	MR. A GANGULY	01-02-2023	To	17-02-2023
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17)	MR D K DAS	02-02-2023	To	02-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

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### DAILY CAUSELIST

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**[ For Thursday,2nd February 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 8**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/3815/2019 FIXED	MAMONI BAIDYA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR G P BHOWMIK MRS. M HORE MS. M KALITA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
<b><u>ADMISSION</u></b>				
2	WP(C)/2242/2019 FIXED, WITH LCR	NUR ISLAM @ NOOR @ NURUL ISLAM AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K LAHKAR MR. R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b><u>ORDERS</u></b>				
3	PIL/27/2017 FIXED	SAURADEEP DEY <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I.
4	PIL/8/2020 FIXED	DIPA BASFOR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P D NAIR MR G ALAM MR. F AHMED MR. H ROHMAN	GA, ASSAM MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
<b><u>HEARING</u></b>				
5	CR(HC)/16/1994	D.K. DUTTA <b>Versus</b> UNION OF INDIA	MR. K C ROY MR H K MAHANTA MR. A K BHATTACHARJEE	MR. S C KEYAL MR. D K DAS, SC, CBI MR. S K MEDHI MRS. A GAYAN MR. A S BHATTACHARYYA SC. U.O.I. C.G.S.C. ADDL. AG, ASSAM
6	<b>WITH</b> CR(HC)/17/1994	J. BHUYAN. <b>Versus</b> UNION OF INDIA and ORS.	MR. P PATHAK MR. P BARMAN MR. T SEN	GA, ASSAM MR. D K DAS SC, CBI ADDL, AG, ASSAM ADDL. CGSC

7	PIL/72/2016 FIXED	RITA DAS MOZUMDAR <b>Versus</b> THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, GMC SC, G M D A SC, TRANSPORT SC, A S T C
8	W.P.(CrI.)/4/2019 FIXED	TUPE SUBHASH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR. M PHUKAN MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
9	PIL/62/2021 FIXED	ALL RABHA STUDENTS UNION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S R RABHA MR P BHARDWAJ	GA, ASSAM MR B CHOUDHURY (r-5) SC, EXCISE DEPTT.
10	<b>WITH</b> PIL/51/2021	BISHWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY (R-5) SC, EXCISE DEPTT.
11	Review.Pet./85/2021 WITH WP(C)/3091/2017 (D/O)	HANUFA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	Review.Pet./32/2022 WITH WP(C)/3115/2016 (D/O)	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	Review.Pet./57/2022 WITH WP(C)/6521/2018 (D/O)	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED MR J M SULAIMAN MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
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10)	MR. I ALAM	01-02-2023	To	08-02-2023
11)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



12)	MR. A I ALI	01-02-2023	To	03-02-2023
13)	MR. B BARMAN	23-02-2023	To	28-02-2023
14)	MR I HASSAN	02-02-2023	To	10-02-2023
15)	MR. A GANGULY	01-02-2023	To	17-02-2023
16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
17)	MR D K DAS	02-02-2023	To	02-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,2nd February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 11**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO SPECIAL DIVISION BENCH)  
AND ADDITIONAL HEARING CAUSELIST DATED  
02-01-2023 TO 03-03-2023(RELATING TO  
DIVISION BENCH-II), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	I.A.(CrI.)/131/2022 WITH OFFICE NOTE, LCR 8 FILES, P.B.-4, FIXED in CrI.A./9/2022 <b>WITH</b> CrI.A./9/2022	ANOWAR ALI SIKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ABEDIN	MR ABDUL MATIN AHMED (R-2) PP, ASSAM
		ANOWAR ALI SIKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ABEDIN MR. K I MAZUMDER	MR ABDUL MATIN AHMED(R-2) PP, ASSAM

2	<b>WITH</b> CrI.A./43/2020	MOZIBUR RAHMAN @ MOZIBUR ALI MANDAL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. B K MAHAJAN MR. B K MAHAJAN MR J ABEDIN (P5) MR Z KAMAR MD R ALI MR. N N B CHOUDHURY (R-2,3) MR. A CHAUDHURY MR. N UDDIN (P-1,8,9) MR. I H SAIKIA (P-2,3) MR. P K DAS MR S BORTHAKUR (P2, P4, P11,P13) MR. K I MAZUMDER (P5) MR. L R MAZUMDER (P1) MS. P BORAH (P2, P4,P11,P13)) MR. M ISLAM (P-1,8,9) MR. A ALAM (P-1,8,9) MR. K KALITA (P-2,3) MD. I HUSSAIN (P1) MR. N MAHAJAN MR. V A CHOWDHURY(A10) MR. V A CHOWDHURY(A10) MS L HMAR (P-2,3) MR S DAS (R-2,3) MR J ISLAM (A1) MR B TALUKDAR MS. K DEY (R-2,3) MR. L M RAHMAN	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM
3	<b>WITH</b> I.A.(CrI.)/112/2020 <b>in</b> CrI.A./43/2020	RAHMAT ALI AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR J ABEDIN (A5) MR Z KAMAR(A2 & A3) MD R ALI MR. A CHAUDHURY MR. I H SAIKIA(A2 & A3) MR. P K DAS MR. K I MAZUMDER(A5) MR. D K BAIDYA(A7,A15 & A16) MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM MR. A MATIN(R2) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT
3	<b>WITH</b> CrI.A./6/2022	EKABBAR ALI @ EKABBAR ALI MANDAL @ EAKKABAR MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
4	<b>WITH</b> CrI.A./7/2022	RAHMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
5	<b>WITH</b> CrI.A./8/2022	RAHAM ALI @ RAHMAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
6	<b>WITH</b> CrI.A./62/2022	A. RAHIM MONDAL@RAHIM MONDAL@ABDUL RAHIM MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ISLAM MR. A ALAM MR M MONDAL MR. N UDDIN	PP, ASSAM
7	<b>WITH</b> CrI.A./63/2022	NOBA ALI MOLLAH @ NOBAB ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS P BORAH	PP, ASSAM

8	I.A.(CrI.)/451/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-4, FIXED in CRL.A(J)/81/2022  <b>WITH</b> CRL.A(J)/81/2022	JAHEDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. B D SARMAH	
		JAHEDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. B D SARMAH LEGAL AID COUNSEL	
	<b>WITH</b> Crl.A./36/2022	HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/92/2022 in Crl.A./36/2022	HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
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17)	MR D K DAS	02-02-2023	To	02-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,2nd February 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./345/2023	AKTAR HUSEN@MD AKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
2	Bail Appln./350/2023	NAVIL KISHOR <b>Versus</b> THE STATE OF ASSAM	MR. S MITRA MR A K BORO	PP, ASSAM
3	Bail Appln./354/2023	DHARMENDRA PATGIRI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
4	Bail Appln./356/2023	ANUWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N AHMED MR. B M CHOUDHURY MD S I AHMED	PP, ASSAM
<b>MOTION</b>				
5	CrI.Pet./88/2023 B/O	RAVI PAREEK AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS M HAZARIKA MS. S NEWAR MR D KHAN MR. K LOYA	PP, ASSAM
6	AB/184/2023	JOYNAL ABEDIN @ JOYNAL ABEDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
7	AB/185/2023	SALEUHDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR I S MAZUMDAR	PP, ASSAM
8	AB/227/2023	DHRITISHMAN KALITA @ DEBRAJ KALITA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
9	AB/270/2023	ABDUL KHAYAM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR	PP, ASSAM
10	AB/272/2023	WASHIM KHAN @ WASHIM AKRAM <b>Versus</b> THE STATE OF ASSAM	MS. B BHUYAN MR S BAISHYA MR. P K SHARMA	PP, ASSAM
11	AB/276/2023	DERSAHAD BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS	PP, ASSAM

**ADMISSION**

12	Crl.A./17/2023	SHYAMAL BHOWMICK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N N JHA MR. M UDDIN MS M SAHOO	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/52/2023 <b>in</b> Crl.A./17/2023	SHYAMAL BHOWMICK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N N JHA MR. M UDDIN MS M SAHOO	PP, ASSAM
13	Crl.A./18/2023	PARUL NATH <b>Versus</b> SAMIR BARMAN	MR. K GOSWAMI A NEOG MS M KAKOTY MR. A SANDILYA	
<b><u>BAIL HEARING (BA)</u></b>				
14	Bail Appln./2767/2022 WITH LCR, OFFICE NOTE	RATUL HUSSAIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	PP, ASSAM
15	Bail Appln./3116/2022 WITH OFFICE NOTE	NITISH KUMAR @ NITESH KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS MS. K DEY	PP, ASSAM
16	Bail Appln./3269/2022 WITH LCR	MOFIDUL ISLAM @ MD MAFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
17	Bail Appln./3626/2022 WITH OFFICE NOTE	KAMAL SHEIKH @ KAMAL LENGRA <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
18	Bail Appln./130/2023	DEBANITA DEVI <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
19	Bail Appln./132/2023	INAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
20	Bail Appln./146/2023	MAINAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
21	Bail Appln./176/2023	AMINA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
22	AB/2965/2022	NIJAM ALI @ MD NIZAM ALI <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
23	AB/2966/2022	PARAMANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. J BARMAN	PP, ASSAM
24	AB/3646/2022	AMIR HUSSAIN@MD. AMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
25	AB/15/2023	SULEMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
26	AB/132/2023	NURUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
<b><u>ORDERS</u></b>				
27	I.A.(Crl.)/10/2023 AB 2247/2022(D/O) <b>in</b> AB/2247/2022	RAFIK KHAN, <b>Versus</b> THE STATE OF ASSAM,	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,2nd February 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.66-127), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/204/2023 B/O	BHASKAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR H ALI MR. M MALAKAR MR. R KONWAR	SC, HEALTH
<b>MOTION</b>				
2	WP(C)/408/2023 FIXED	VERSHA TECHNOTRADE PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	GA, ASSAM SC, A.H and V. DEPT. SC, AAU
3	WP(C)/520/2023 B/O	MD. SULTAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA	SC, TRANSPORT
<b>ADMISSION</b>				
4	WP(C)/5206/2014 FIXED	ON THE DEATH OF PRADEEP KUMAR BHUYAN HIS LEGAL HEIRS MRS. DEEPA DUTTA <b>Versus</b> STATE OF ASSAM and ORS.	MR.R SALOI MRS.J M KONWAR MR.S BARUA	SC, PWD
5	WP(C)/1383/2019 FIXED	JOYMONI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. P N GOSWAMI SC, EXCISE DEPTT.
6	Cont.Cas(C)/398/2021	DIBYENDU CHATTERJEE <b>Versus</b> RAKESH AGARWALA, IAS AND ANR	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. P N GOSWAMI (r-1)
7	WP(C)/4145/2021 FIXED	SUNMAI PHUKAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE



8	WP(C)/2860/2022 WITH LCR, FIXED	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MR. R DUBEY, SC, ELECTION COMMISSION.
9	WP(C)/4469/2022 FIXED	ASHANUR KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS S BORUAH MS M DAS	GA, ASSAM MR Z HUSSAIN (r4) MR. B DEORI (r4)
10	WP(C)/7635/2022 FIXED	AJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
<b>WITH</b>				
11	WP(C)/7645/2022	PARESH KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
<b>ORDERS</b>				
12	I.A.(Civil)/3657/2022 FIXED in WP(C)/4981/2019	M/S. BINAPANI RANDHAN GAS <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 5 ORS.	MRS. P GOSWAMI	SC, I O C
<b>WITH</b>				
	WP(C)/4981/2019	M/S. BINAPANI RANDHAN GAS <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 5 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, I O C
13	I.A.(Civil)/3695/2022 FIXED in WP(C)/7217/2022	SOLAR DESIGN PVT. LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. D BORAH	MR. A GAYAN
<b>WITH</b>				
	WP(C)/7217/2022	NUMALIGARH REFINERY LIMITED <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. A K SAHEWALLA MR. P DEKA MR A DAS	MRS. R BORAH (R-3) MR. R SARMA (R-3) MR. D BORAH (R-3) ASSTT.S.G.I.
14	WP(C)/68/2023 FIXED	SHYAMAL SHARMA BARUAH <b>Versus</b> HINDUSTAN PETROLEUM CORPORATION LIMITED AND 3 ORS	MR. Y S MANNAN MR A SAIKIA MS N DEKARAJA	MR. S KATAKI (R-1,2,3) MR J ISLAM (R4) MR S A SIKDER (R-1,2,3) MR. A. HUSSAIN (R4) MR. M R ISLAM (R-1,2,3)
<b>HEARING</b>				
15	WP(C)/2038/2014	M/S LAXMI NARAYAN KRAFT INDUSTRIES <b>Versus</b> THE UNION OF INDIA and 8 ORS	MR.K AGARWAL MR.S C KEYAL MR. R DUBEY MS.P BARUAH	MR.S SAIKIA SC, TAXES ASSTT.S.G.I. MR.S SAMARIA SC, INDUSTRIES
16	WP(C)/7691/2018 CAVT. NO.1210/2018 CAVT./1210/2018(D/O)	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. M H ANSARI MS J SAIKIA	GA, ASSAM MR. K MOHAMMAD FOR CAVEATOR
<b>WITH</b>				
	I.A.(Civil)/2557/2019 in WP(C)/7691/2018	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M H ANSARI MS J SAIKIA	MR D KALITA GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
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4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023

7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
9)	MR. M R SODIAL	31-01-2023	To	10-02-2023
10)	MR. I ALAM	01-02-2023	To	08-02-2023
11)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
12)	MR. A I ALI	01-02-2023	To	03-02-2023
13)	MR. B BARMAN	23-02-2023	To	28-02-2023
14)	MR I HASSAN	02-02-2023	To	10-02-2023
15)	MR. A GANGULY	01-02-2023	To	17-02-2023
16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
17)	MR D K DAS	02-02-2023	To	02-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,2nd February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/275/2023	HAYAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
<b>ADMISSION</b>				
2	WP(C)/6944/2018 FIXED	PRAGJYOTISHNAGAR DEVELOPMENT COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. S HAZARIKA	MR. B D KONWAR SR. ADV. (R5) MR. R KALITA (R5) MR. R SALOI (R5) MS. M K BROWN (R5) SC, GMC SC, EXCISE DEPTT.
3	WP(C)/2120/2022 B/O	BHAGYA BASUMATARY <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 5 ORS	MR. A MOBARAQUE MR. MANAS J MISRA	GA, ASSAM SC, APDCL
4	WP(C)/4583/2022 FIXED	ABDUL SIDDIK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
5	<b>WITH</b> WP(C)/4584/2022	MD. JONAB ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA MR. U DUTTA
6	<b>WITH</b> WP(C)/4607/2022	MOFIZ ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
7	<b>WITH</b> WP(C)/4609/2022	UMAR ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA

8	WP(C)/5304/2022 CAVT. NO.07732/022, FIXED, WITH CAVT. NO. 773/2022	ABDUL WAHAB MONDAL AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. A HUSSAIN MR R ISLAM MS. M KUMARI	SC, P AND R.D. MR. R ALI (r-8) MR. N I KHAN (r-8) MR. S Z RAHMAN (r-8) MR A CHAKRABORTY (R6) MR A S SK (r-8) FOR CAVEATOR GA, ASSAM
9	WP(C)/6130/2022 B/O	BAIDYA NATH RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S P ROY MS. S KUMARI JYOTISH DAS	GA, ASSAM SC, FOREST
10	WP(C)/6217/2022 FIXED	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	GA, ASSAM SC, FOREST
<b>WITH</b>				
11	WP(C)/6247/2022	LITON CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	GA, ASSAM SC, FOREST
<b>WITH</b>				
12	WP(C)/6509/2022	MANORANJAN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	SC, FOREST SR. GA, ASSAM
<b>ORDERS</b>				
13	I.A.(CrI.)/38/2023 FIXED <b>in</b> AB/3493/2022 <b>WITH</b> AB/3493/2022	RAJIV KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
		RAJIV KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
<b>HEARING</b>				
14	WP(C)/2482/2014 FIXED ON 27-01-2023, WITH WP(C)/1596/2014 (D/O), WITH WP(C)/1663/2014 (D/O)	KESHAB CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A GANGULY MR.S K SINGH	MR.K N CHOUDHURY(R-2) MR.J KALITA C.G.C. MR.S SARMA MR.M MAHANTA(R-2) MS.R DEKA(R-2) MR.J PATOWARY(R-2) MR.B K KASHYAPR-2 ASSTT.S.G.I. MR.M BHAGAWATI SC, ASIDC MR.A DEKA(R-2) SC, EDU SC, SSA
15	WP(C)/3313/2015 FIXED  <b>WITH</b> I.A.(Civil)/916/2018 <b>in</b> WP(C)/3313/2015	ON THE DEATH OF NABAM TAPIN, HIS LEGAL HEIR AND ANR. REP. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K TIWARI MR. D MAZUMDAR MR.T ETE MR. A R GOGOI	GA, ASSAM(R1) MR.K K PHUKAN(R-5) MR.R B GOHAINR-5 MR.S K GOGOI(R-5)
		ON DEATH OF NABAM TAPIN HIS LEGAL HEIR - R H NABAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K TIWARI MR. B PANDEY MR. A R GOGOI	GA, ASSAM
16	WP(C)/1916/2016	MD. SABED ALI and 78 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR M H AHMED MR. M A SHEIKH MR.M HOSSAIN MS C BORAH MS.F INTAZ M R CHOUDHURY MR.K U AHMED	GA, ASSAM MS.A KAUSHAR(R- 5&6) MR P S DEKA, SC, REVENUE DEPARTMENT MR.S ISLAM(R- 5&6) MR.A CHOUDHURY R- 5and6 MS.M KONCH(R- 5&6)
<b>WITH</b>				
17	WP(C)/2142/2007	MD. BASERUDDIN and ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A SHARIF MR A R BHUIYAN MS.S BORO	GA, ASSAM MR P S DEKA, SC, REVENUE DEPARTMENT

18	<b>WITH</b> WP(C)/772/2017	MOFAZZEL HUSSAIN and 73 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A SHARIF MR S BORTHAKUR MR. S U AHMED MS.P BARMAN MR.S ZAMAN MR. B HUSSAIN	GA, ASSAM MR P S DEKA, SC, REVENUE DEPARTMENT
19	WP(C)/5728/2021	ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
	<b>WITH</b> I.A.(Civil)/922/2022 <b>in</b> WP(C)/5728/2021	SRI BIJU KUMBANG <b>Versus</b> ANJALA BASUMATARY AND 3 ORS	MR. S BARTHAKUR	MR. T J MAHANTA
20	<b>WITH</b> WP(C)/1609/2022	SMT. ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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17)	MR D K DAS	02-02-2023	To	02-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,2nd February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/3869/2020 FIXED	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
	<b>WITH</b>			
2	WP(C)/3863/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
3	WP(C)/59/2021 FIXED	FOKHORUDDIN ALI AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
4	WP(C)/2431/2021 FIXED	M/S KAMAKHYA POWER SOLUTIONS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI D SAIKIA MS S SHARMA	SC, GST
5	WP(C)/6483/2021 FIXED	M/S SHREE SAI VAMIKA INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. S C KEYAL ASSTT.S.G.I.
6	WP(C)/1666/2022 FIXED	M/S KUMAR ENTERPRISE AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST MR. S C KEYAL
	<b>WITH</b>			
7	WP(C)/857/2021	M/S MAA KAMAKHYA TRADERS AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, GST
	<b>WITH</b>			
8	WP(C)/1003/2021	M/S MAA KARNI TRADERS AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
	<b>WITH</b>			
9	WP(C)/1676/2022	M/S KUMAR TRADERS AND COMAPNY AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	ASSTT.S.G.I.

10	WP(C)/7923/2022 FIXED	M/S ANUBHAV INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	<b>WITH</b>			
11	WP(C)/1971/2021	M/S SHREE SAI VAMIKA INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D SAIKIA MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST MR. S SAHU (R-5) MR. M K ALI (R-5)
	<b>WITH</b>			
12	WP(C)/7882/2022	M/S SAGAR METAL FORMING <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST MR. C K S BARUAH DY.S.G.I.
	<b>WITH</b>			
13	WP(C)/7913/2022	M/S KAMAKHYA POWER SOLUTIONS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
			<b>ORDERS</b>	
14	I.A.(Civil)/1074/2021 FIXED in WP(C)/2984/2021	M/S ANABOND LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
	<b>WITH</b> WP(C)/2984/2021	M/S ANABOND LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
			<b>HEARING</b>	
15	WP(C)/1762/2017	M/S. ABHIJIT INTERNATIONAL and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	SC, TAXES SC, EXCISE DEPTT.
	<b>WITH</b>			
16	WP(C)/1771/2017	M/S. THE EASTERN ENTERPRISE and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	GA, ASSAM SC, TAXES SC, EXCISE DEPTT.
	<b>WITH</b>			
17	WP(C)/1838/2017	KDC BONDED WAREHOUSE PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	SC, TAXES SC, EXCISE DEPTT.
	<b>WITH</b>			
18	WP(C)/1873/2017	RADIANT MANUFACTURES PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.J CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	GA, ASSAM SC, EXCISE DEPTT. SC, TAXES
	<b>WITH</b>			
19	WP(C)/2567/2017	SANJAY SARKAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. K K DUTTA MR.A DEKA	MR.K PHUKAN MR.P N GOSWAMI
	<b>WITH</b>			
20	WP(C)/2591/2017	RAMKRISHNA ROY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. K K DUTTA MR.A DEKA	GA, ASSAM MR.P N GOSWAMI
	<b>WITH</b>			
21	WP(C)/2780/2017	KAMALESH SINGH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. K K DUTTA MR.A DEKA	MR.K PHUKAN MR.P N GOSWAMI
	<b>WITH</b>			
22	WP(C)/3070/2017	M/S. J.C. BUSINESS PVT. LTD and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.M DAS MR.K CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.

23	<b>WITH</b> WP(C)/3962/2017	M/S. MID ASSAM BONDED WAREHOUSE and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. M K DAS MR. K CHOUDHURY	GA, ASSAM SC, FINANCE SC, EXCISE DEPTT.
24	<b>WITH</b> WP(C)/4915/2017	M/S. FLAMINGO BREWERIES PVT. LTD. and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
25	<b>WITH</b> WP(C)/4921/2017	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
26	<b>WITH</b> WP(C)/4922/2017	KANU MOZINDER BARUAH <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	
27	<b>WITH</b> WP(C)/4923/2017	M/S. BORGHAIN ENTERPRISE PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
28	<b>WITH</b> WP(C)/4924/2017	M/S. MARUTI NANDAN BONDED WAREHOUSE and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR B KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
29	<b>WITH</b> WP(C)/5036/2017	M/S SUBHALAKHI BONDED WAREHOUSE PVT. LTD and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
30	<b>WITH</b> WP(C)/5048/2017	M/S. S.B.BONDED WAREHOUSE PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
31	<b>WITH</b> WP(C)/5174/2017	M/S. UNION BONDED WAREHOUSE and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
32	<b>WITH</b> WP(C)/5514/2017	M/S. BARAK WAREHOUSE PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
33	<b>WITH</b> WP(C)/2290/2018	SARTHE RONGPI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
34	<b>WITH</b> WP(C)/3416/2018	ROHINI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	SC, EXCISE DEPTT.
35	<b>WITH</b> WP(C)/3025/2020	SANJEEV KUMAR CHHAWCHHARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. P K PODDAR	SC, EXCISE DEPTT.



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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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17)	MR D K DAS	02-02-2023	To	02-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,2nd February 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

#### [CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./351/2023	JITEN NARZARY <b>Versus</b> THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
2	Bail Appln./355/2023	RUPCHAN ALI@RUPCHAND MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. R ISLAM MR S ISLAM N. UDDIN	PP, ASSAM
<b>MOTION</b>				
3	Crl.Rev.P./19/2023	RAJA DEV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
4	Crl.Rev.P./29/2023 FIXED	SUJIT RAY <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
5	Crl.Rev.P./43/2023	ELIASUR RAHMAN BABAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
6	Crl.Pet./74/2023 FIXED	THE STATE OF ASSAM AND ANR <b>Versus</b> ABHAY SINGH		
7	Crl.Pet./90/2023	PALASH RANJAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
8	AB/267/2023	CHIRAJ BARPATRA@BHAIMAN BORPATRA <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
9	AB/273/2023	ARVIND KUMAR BHATRA@ARVIND KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
10	Bail Appln./56/2023 FIXED	ANUP PATHAK <b>Versus</b> THE STATE OF ASSAM	MS. S KANUNGOE MS. J CHETTRY	PP, ASSAM
11	Bail Appln./189/2023 FIXED	ANANDA RABHA <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM

12	Bail Appln./264/2023	RUPAM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
13	Bail Appln./270/2023 FIXED	HAIJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
14	Bail Appln./280/2023 FIXED	ANJALI SHARMA <b>Versus</b> THE STATE OF ASSAM	MS. N UPADHYAY MR. P DAS	PP, ASSAM

**BAIL HEARING**

15	AB/3301/2022 FIXED	SHIVAM @ SATYAJIT DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
16	AB/3695/2022 FIXED	4NUR ALOM@NUR ALOM SK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
17	AB/3712/2022 FIXED	SANJAY SINGH @ SANJOY YADAV <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	PP, ASSAM
18	AB/3801/2022	MD. SAHADUD ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
19	AB/29/2023	CHANDRA KAMAL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM
20	AB/30/2023	FARUK HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR J C GOGOI MR. S DAS	PP, ASSAM
21	AB/99/2023 FIXED	ALI AKBAR <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE MR. M K HASAN	PP, ASSAM
22	AB/116/2023 FIXED	AMINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
23	AB/130/2023 FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM

**ORDERS**

24	Tr.P.(CrI.)/18/2018 FIXED	TILAK SARMA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S DAS	PP, ASSAM
25	I.A.(CrI.)/585/2020 AB 1553/2020(D/O), FIXED in AB/1553/2020	VIKRANT KUMAR RAY, <b>Versus</b> FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
26	I.A.(CrI.)/788/2022 WITH LCR FILES, FIXED in CrI.Rev.P./96/2022 <b>WITH</b> CrI.Rev.P./96/2022	DIPANJALI CHETIA <b>Versus</b> BHUPENDRA KUMAR DAS ,  BHUPENDRA KUMAR DAS <b>Versus</b> DIPANJALI CHETIA	MR. S K KEJRIWAL  MR SISHIR DUTTA MR. H N SARMA	MR. S DUTTA  MR. S K KEJRIWAL MS. S KEJRIWAL

**HEARING**

27	CrI.Rev.P./184/2019  <b>WITH</b> I.A.(CrI.)/422/2022 in CrI.Rev.P./184/2019	RAJIV AGARWAL <b>Versus</b> THE THE STATE OF ASSAM AND 3 ORS.  RAJIV AGARWAL <b>Versus</b> THE THE STATE OF ASSAM AND 3 ORS. A	MR. S C BISWAS MS A DAS MR. P S BISWAS MS D CHOWDHURY  MR. S C BISWAS MRS. A BORAH	MS. S BISWAS (R2-R4)( SC , Forest ) PP, ASSAM  SC, FOREST
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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
9)	MR. M R SODIAL	31-01-2023	To	10-02-2023
10)	MR. I ALAM	01-02-2023	To	08-02-2023
11)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
12)	MR. A I ALI	01-02-2023	To	03-02-2023
13)	MR. B BARMAN	23-02-2023	To	28-02-2023
14)	MR I HASSAN	02-02-2023	To	10-02-2023
15)	MR. A GANGULY	01-02-2023	To	17-02-2023
16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
17)	MR D K DAS	02-02-2023	To	02-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,2nd February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1725/2022 PART HEARD, FIXED	ON THE DEATH OF PRASANNA CH BARMAN <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, APDCL
2	WP(C)/522/2021 FIXED	DR. MD SAROWARA KAYNATH MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, HEALTH AND F W
3	WP(C)/2674/2021 FIXED	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1685/2021 <b>in</b> WP(C)/2674/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
4	WP(C)/2495/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
	<b>WITH</b> WP(C)/2525/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1680/2021 <b>in</b> WP(C)/2525/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
6	WP(C)/2626/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY

	<b>WITH</b> I.A.(Civil)/1681/2021 in WP(C)/2626/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS E	SC, PWD ROAD ASSTT.S.G.I.
7	<b>WITH</b> WP(C)/2656/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1683/2021 in WP(C)/2656/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	SC, PWD ROAD ASSTT.S.G.I.
8	<b>WITH</b> WP(C)/7371/2021	M/S SUNRISE ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 7 ORS	GA, ASSAM MR. A K DUTTA MR J MAHANTA ASSTT.S.G.I. SC, PWD
9	<b>WITH</b> WP(C)/41/2022	MD MAHSEN ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	GA, ASSAM ASSTT.S.G.I. SC, PWD
10	<b>WITH</b> WP(C)/54/2022	M/S SUNRISE ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 7 ORS	GA, ASSAM ASSTT.S.G.I. SC, PWD
11	<b>WITH</b> WP(C)/5038/2022	MD. JIYAU PASA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
12	<b>WITH</b> WP(C)/5152/2022	MD. JIYAU PASA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
13	<b>WITH</b> WP(C)/5562/2022	MD. JIYAU PASA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A K DUTTA ASSTT.S.G.I. SC, PWD
14	<b>WITH</b> WP(C)/6059/2022	MD. JIYAU PASA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A K DUTTA MR G BHARADWAJ (R-7) MR B DEORI (R-7) MR N BRAHMA (R-7) ASSTT.S.G.I. SC, PWD
15	<b>WITH</b> WP(C)/6062/2022	MD JIYAU PASA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
16	<b>WITH</b> WP(C)/6157/2022	MD. JIYAU PASA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
		<b>HEARING</b>	
17	WP(C)/6314/2018 PART HEARD, FIXED ON 02-0- -2023 AT 2 P.M.	RANJAN SINGHA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	GA, ASSAM SC, APSC M KATAKY

18	<b>WITH</b> WP(C)/6397/2018	RUBAL CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC M KATAKY
19	<b>WITH</b> WP(C)/6650/2018	MANIKA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC
20	WP(C)/2329/2014 FIXED	UGRASEN PATHAK and 27 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.H BHARALI	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
21	<b>WITH</b> WP(C)/2325/2014	MOTI LAL GONDIA and 29 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
22	<b>WITH</b> WP(C)/2330/2014	KULDIP SINGH and 24 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.H BHARALI	MR.S C KEYAL ASSTT.S.G.I.
23	<b>WITH</b> WP(C)/2334/2014	DALBIR SINGH SODHI and 29 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.H BHARALI	MR.R SHARMA ASSTT.S.G.I.
24	WP(C)/5657/2017	SOMESWAR BRAHMA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.H BEZBARUAH MR.S J SARMA MR.J BARMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE MS.K PHUKAN(GA, ASSAM, (R - 3))
25	WP(C)/9508/2019	NO. 143590M RFN/GD BAHARUL ISLAM AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR F U BARBHUIYA MS S DAS	MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I.
26	WP(C)/783/2020 FIXED	PRASANTA KUMAR SARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	ASSTT.S.G.I. SC, FINANCE SC, A G V B
27	WP(C)/5034/2020	ON THE DEATH OF ANIL MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, PNRD MR. S K MEDHI (r-4) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
9)	MR. M R SODIAL	31-01-2023	To	10-02-2023
10)	MR. I ALAM	01-02-2023	To	08-02-2023
11)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
12)	MR. A I ALI	01-02-2023	To	03-02-2023
13)	MR. B BARMAN	23-02-2023	To	28-02-2023

14)	MR I HASSAN	02-02-2023	To	10-02-2023
15)	MR. A GANGULY	01-02-2023	To	17-02-2023
16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
17)	MR D K DAS	02-02-2023	To	02-02-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,2nd February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Bail Appln./88/2023 B/O	SIMANTA JYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MS. S NEWAR MR D KHAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	Bail Appln./2560/2022 WITH LCR	ALI HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN	PP, ASSAM
3	Bail Appln./2779/2022 WITH OFFICE NOTE, LCR FILES, FIXED	MD. ELIYAS RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M A MONDAL S I AKAND MR S K CHHETRY	PP, ASSAM
4	Bail Appln./2892/2022 WITH OFFICE NOTE, LCR FILES, FIXED	NASHIR UDDIN MONDAL @ NASIR UDDIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED	PP, ASSAM
5	<b>WITH</b> Bail Appln./2744/2022	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M A MONDAL S I AKAND MR S K CHHETRY	PP, ASSAM
6	Bail Appln./2934/2022 WITH OFFICE NOTE	ASHOK KUMAR <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
7	Bail Appln./3463/2022 WITH LCR, OFFICE NOTE, FIXED	BISHAL GOWALA <b>Versus</b> THE STATE OF ASSAM	G UDDIN MD SHAHID MR A K AZAD	PP, ASSAM
8	Bail Appln./3527/2022 FIXED	MITHU BHOWMIK AND 2 ORS <b>Versus</b> UNION OF INDIA	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, DRI
9	Bail Appln./47/2023 FIXED	JAGAT CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR MR. P KONWAR R L CHUTIA	PP, ASSAM
10	Bail Appln./126/2023 WITH OFFICE NOTE	SHAHINUR RAHMAN@SHAHNUR SK <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
11	Bail Appln./183/2023 FIXED	PABITRA NARZARY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
12	Bail Appln./187/2023 FIXED	DAORAO DEKHREB NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM

13	Bail Appln./196/2023	MD HAFZUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A HUSSAIN	PP, ASSAM
14	Bail Appln./245/2023 FIXED	ASMOT ALI <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MR. A T SARKAR MS S PATAR	PP, ASSAM
<b>BAIL HEARING</b>				
15	AB/1901/2022	JAHIDUL ISLAM AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
16	AB/2906/2022 FIXED	NAZMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MS. C CHOUDHURY MR. V A CHOWDHURY	M ALAMGEER (FOR INFORMANT) MR. A H M R CHOUDHURY (FOR INFORMANT) PP, ASSAM
17	AB/8/2023 FIXED	ZAHIRUL ISLAM SARKER <b>Versus</b> THE STATE OF ASSAM	MR M HASHAN MR. M AHMED MD I H LASKAR	PP, ASSAM
18	AB/111/2023 FIXED	DEEPAK KUMAR RANA <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN MR. S MITRA MR A K BORO	PP, ASSAM
19	AB/127/2023 FIXED	FARJIKUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
20	AB/129/2023 WITH OFFICE NOTE, FIXED	AHADUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
21	AB/141/2023 FIXED	DIPU KARMAKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR N J DAS MR A Z HUSSAIN	PP, ASSAM
22	AB/144/2023 FIXED	LAISHRAM LADU SINGH <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL	PP, ASSAM
23	AB/176/2023 FIXED	PHIRUN NAG@FIRON NAG <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI R KR DAS	PP, ASSAM
<b>ORDERS</b>				
24	CrI.A./186/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED	DEBOJIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N BARUAH MR. R J DAS	PP, ASSAM
25	I.A.(CrI.)/522/2022 FIXED <b>in</b> CrI.A./6951/2022 <b>WITH</b> CrI.A./6951/2022 (Filing Number)	IRUNGBAM ANIL MEETEI <b>Versus</b> THE UNION OF INDIA AND ANR	MR. N H BARBHUIYA MS N J BEGUM	ASSTT.S.G.I. SC, NCB
26	CrI.Pet./1121/2022 WITH LCR 8 FILES, B/O	IRUNGBAM ANIL MEETEI <b>Versus</b> THE UNION OF INDIA AND ANR E	MR. N H BARBHUIYA	
27	CrI.Pet./1121/2022 WITH LCR 8 FILES, B/O	MRIGEN HALOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
<b>HEARING</b>				
27	CrI.Rev.P./132/2009 WITH LCR 1 FILE, FIXED	SHRI PRANAB KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR.J SHARMA MR.B CHAKRABORTY MS.D DEKA MR.A HAZARIKA MR.G KAKATI MRS.K M TALUKDAR MRS.S D BHUYAN MR.U BHUYAN	MR G JALAN (R-2) PP, ASSAM
28	CrI.Pet./4/2023 WITH LCR 1 FILE, FIXED	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, NCB

29 WITH  
Bail Appln./2917/2022

SUSHIL PRASAD SAHU @ SUSHIL SAHU  
AND ANR  
**Versus**  
THE UNION OF INDIA

MR. P K ROYCHOUDHURY SC, NCB  
MR. N G KUNDU  
MR G DEKA

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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8)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
9)	MR. M R SODIAL	31-01-2023	To	10-02-2023
10)	MR. I ALAM	01-02-2023	To	08-02-2023
11)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
12)	MR. A I ALI	01-02-2023	To	03-02-2023
13)	MR. B BARMAN	23-02-2023	To	28-02-2023
14)	MR I HASSAN	02-02-2023	To	10-02-2023
15)	MR. A GANGULY	01-02-2023	To	17-02-2023
16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
17)	MR D K DAS	02-02-2023	To	02-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,2nd February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	CRP/80/2019 CAVT. NO.0427/2019 WITH LCR, B/O	THE INDIAN OIL CORPORATION LTD. AND 2 ORS. <b>Versus</b> ARCHANA DAS	MR. R J BORDOLOI MR. ABU JAHID MR. R ALI	MR. R MAZUMDAR MR H BEZBARUA MS. P K DEVI FOR CAVEATOR
<b>ORDERS</b>				
2	MACApp./307/2019 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMT. PARASHMONI BORA and 4 ORS	MS. N MODI MR. N KALITA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. D MONDAL MR. P SARMA
	<b>WITH</b> CO/34/2019 <b>in</b> MACApp./307/2019	SMTI. PARASHMONI BORA AND ANR <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR D MONDAL	MS. N MODI MR S DUTTA MR. C SHARMA
3	MACApp./352/2019 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> PURNIMA DAS and 6 ORS	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. Z IQBAL ( R1 - R5) MR. D MONDAL (R1 - R5)
4	I.A.(Civil)/3463/2022 FIXED <b>in</b> FAO/17105/2018 <b>WITH</b> FAO/17105/2018 (Filing Number)	SHRI GHANSHYAM DAS DHIMAN <b>Versus</b> UNION OF INDIA  SHRI GHANSHYAM DAS DHIMAN <b>Versus</b> UNION OF INDIA		ASSTT.S.G.I.
5	I.A.(Civil)/150/2023 B/O <b>in</b> RSA/106/2021 <b>WITH</b> RSA/106/2021	MD. AKKASH ALI @ ABBASH ALI <b>Versus</b> SYED UMED ULLAH  MD. AKKASH ALI @ ABBASH ALI <b>Versus</b> SYED UMED ULLAH	MR. A PAUL  MR. A PAUL	MR. A I Ali  MR. B BARMAN MR. A I Ali MS U DAS MR A BHUYAN

**HEARING**

6	MACApp./171/2016 CAVT. NO. 476/2016 P/H, WITH LCR, FIXED  <b>WITH</b> CO/16/2017 <b>in</b> MACApp./171/2016	ICICI LOMBARD GENERAL INSURANCE CO LTD <b>Versus</b> SMTI JUNEY ROSE KHARORAN and 5 ORS	MR. R GOSWAMI MS. M SAIKIA	MR. M TALUKDAR MS. D KALITA FOR CAVEATOR
7	MACApp./93/2017 P/H, WITH LCR, FIXED	SMTI JUNEY ROSE KHARPRAN and 3 ORS <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO LTD	MR.M TALUKDAR MS.D KALITA	
8	MACApp./109/2013 WITH LCR  <b>WITH</b> MACApp./139/2013	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSTAFIZUR RAHMAN and 3 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN KAKALI DEVI
9	MACApp./109/2013 WITH LCR  <b>WITH</b> MACApp./139/2013	RADHA JAIN <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MRG JALAN	MR. K K BHATRA MR. K K BHATRA MR.A AHMED MS P HUJURI
10	MACApp./77/2019  <b>WITH</b> I.A.(Civil)/393/2019 <b>in</b> MACApp./77/2019	.SMTI RADHA JAIN <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR G JALAN	MR.K K BHATRA(R-1) MR.R K BHATRA(R-1) MR.A AHMED MS.P HUJURIR-1 MS.S DAS(R-1)
11	MACApp./77/2019  <b>WITH</b> I.A.(Civil)/393/2019 <b>in</b> MACApp./77/2019	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SMTI. MANJU DEVI JAIN and 3 ORS	MD. A AHMED	
12	RSA/260/2014 WITH LCR, FIXED  <b>WITH</b> I.A.(Civil)/1297/2020 <b>in</b> RSA/43/2015	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI. MANJU DEVI JAIN and 3 ORS	MD. A AHMED	
13	RSA/260/2014 WITH LCR, FIXED	RINTY MUSHAHARY and ANR <b>Versus</b> CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMAR-1 MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
14	RSA/43/2015  <b>WITH</b> I.A.(Civil)/1297/2020 <b>in</b> RSA/43/2015	SMTI. RINTI MUSHAHARY <b>Versus</b> CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
15	MACApp./301/2014 WITH LCR, FIXED	SMTI. RINTI MUSHAHARY <b>Versus</b> CENTRAL BANK OF INDIA AND ANR	MR. P MAHANTA	
16	MACApp./165/2015 WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MARAMI DAS and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MRS. S KHATANIAR (R-1,2) MR.P K DAS MRS. C DAS (R-1,2) MS S SARMA
17	MACApp./165/2015 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MRS FARIDA BEGUM and 2 ORS	MR.A DUTTA	MR.I A TALUKDARR-1 MS.P BARMAN(R-1)

15	MACApp./348/2018 WITH LCR  <b>WITH</b> I.A.(Civil)/1532/2018 <b>in</b> MACApp./348/2018	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SRI BIKRAM KALINDI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R1-R5) MR. N J KHATANIAR (R6) MR. A SHAKIL (R1-R5)
16	MACApp./980/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SRI BIKRAM KALINDI AND 5 ORS  THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR  MR. S K GOSWAMI MR R SHARMA MR. B K GOSWAMI	MR. P HAZARIKA MR. S BANIK (r-1,3,4) MR G KHANDELIA (r-6) MR. H S BORAH MR M CHETIA (r-1,3,4) MR N AHMED (r-1,3,4)
17	RFA/9/2020 WITH LCR  <b>WITH</b> I.A.(Civil)/350/2020 <b>in</b> RFA/9/2020	SMTI BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 14 ORS  SMTI BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 14 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY  MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY	MS. M DUTTA (R-1 TO 12) GA, ASSAM MR. P K ROY (R-1 TO 12) MR. S K CHAKRABORTY (R-1 TO 12) MRS. A CHAKRABORTY (R-1 TO 12)  GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
9)	MR. M R SODIAL	31-01-2023	To	10-02-2023
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14)	MR I HASSAN	02-02-2023	To	10-02-2023
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16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,2nd February 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL AND CIVIL MATTERS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./344/2023	ARUP KUMAR DAS@ARUP DAS <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
2	Bail Appln./349/2023	SAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
3	Bail Appln./352/2023	SAKMAN ALI @ SOKMAN <b>Versus</b> THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
4	Bail Appln./353/2023	NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM
5	Bail Appln./357/2023	CHABUNGBAM GAMBIR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K NATH MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
6	Bail Appln./358/2023	PARIKSHIT PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
<b><u>MOTION</u></b>				
7	AB/269/2023	LATIF ALI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MS S DEVI	PP, ASSAM
8	AB/274/2023	IDRISH HOSSAIN @ IDRISH ALI AND 18 ORS <b>Versus</b> THE STATE OF ASSAM	MS S R MAZARBHUIYA MS A ZAHAN S I AKAND	PP, ASSAM
9	AB/277/2023	ABDUL GONI@GONI SK <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
10	AB/278/2023	ANISUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM

**BAIL HEARING (BA)**

11	Bail Appln./3521/2022 WITH LCR, FIXED	TIKENDRA CHUTIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A RAJKHOWA MR. B N DEKA	PP, ASSAM
12	Bail Appln./3647/2022 WITH LCR AND CASE DIARY, FIXED	UPENDRA BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
13	Bail Appln./3673/2022 WITH OFFICE NOTE, LCR FILES, FIXED	MD. FURQAN ANSARI @ MD. FURKAN ANCHARY <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM

**BAIL HEARING**

14	AB/989/2022 FIXED	INTAJUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
15	AB/2146/2022 FIXED	LUKU DEWARAH <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MS R A MOSTAFI	PP, ASSAM
16	AB/2484/2022	SHARIF HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
17	AB/2540/2022	PRASANTA DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	
18	AB/2561/2022	MD. ALAUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
19	AB/2735/2022 FIXED	RANJAN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. N RAJBANGSHI MR. A H CHOUDHURY	PP, ASSAM
20	AB/3211/2022 FIXED	RANJIT KHERUWAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
21	AB/3294/2022	SHAJAHAN ALI AKAND <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
22	AB/3397/2022	ARCHANA DUTTA <b>Versus</b> THE STATE OF ASSAM	PRIYANKU PRATIM PARASOR	PP, ASSAM
23	AB/3669/2022	SUJIT SAHA <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
	<b>WITH</b>			
24	AB/3319/2022	FARUK ABDULLAH <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
25	AB/3697/2022 FIXED	MOTIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
26	AB/3711/2022 FIXED	RUMI BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
27	AB/3737/2022 FIXED	MD. HAFIJ ULLAH <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA MR P DOLEY	PP, ASSAM
28	AB/3812/2022 WITH LCR, FIXED	SON SINGH@SONU SINGH <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM



29	AB/3838/2022	SUDIP SARKAR <b>Versus</b> THE STATE OF ASSAM	MR A BHATTACHARYA MR. A GANGULY MS. M ROY MR T CHHETRI MR D BARMAN	
30	AB/3850/2022 FIXED	UTTAM MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
31	AB/34/2023	SHANUR ALOM @ SAHANUR ALOM <b>Versus</b> THE STATE OF ASSAM	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
<b>ORDERS</b>				
32	CrI.A./202/2020 WITH LCR 6 FILES, B/O	BABUL ALI @ RUSTOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DAS MR. M BARUAH	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/535/2020 <b>in</b> CrI.A./202/2020	BABUL ALI @ RUSTOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DAS MR. M BARUAH	PP, ASSAM
33	CrI.A./268/2022 WITH LCR 4 FILES, FIXED	LAKHI BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/649/2022 <b>in</b> CrI.A./268/2022	LAKHI BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM
34	I.A.(Civil)/194/2023 IN MAC.APP. 197/2022(D/O) <b>in</b> MACApp./197/2022	MD. MOMIN KHAN <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED	MR A N IQBAL	MS R D MAZUMDAR
<b>HEARING</b>				
35	CrI.Pet./225/2022 WITH LCR 2 FILES, FIXED	TAREK AZIZ LASKAR @ TARIK ALI LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S B CHOUDHURY MR. S K DAS MR. M A CHOUDHURY	MR. S B LASKAR (R-2) MR. H A LASKAR (R-2) MS N KALITA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
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